

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Creation of two posts of Head Assistants in Divisional Level Jammu and Kashmir Legal Services Authority.

Reference:- U.O. No. GAD/CORD/67/2021-09-GAD, dated 30-06-2021 from General Administration Department.

Government Order No:- 3667 - JK(LD) of 2021.
Dated :- 30 - 06 - 2021.

Sanction is hereby accorded to the creation of 02 (Two) posts of Head Assistants in pay Level-6B (35600-112800) (one each at Kashmir and Jammu) by corresponding reduction of 02 (Two) posts of Junior Legal Assistants in Pay Level-6B (35600-112800) in the cadre of Jammu and Kashmir Legal Services Authority subject to the condition that the Authority shall update Service (Subordinate) Recruitment Rules accordingly.

This issues with the concurrence of the Finance Department conveyed vide U. O. No. FD-Code/85/2021-542 dated 14.06.2021.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

Dated:- 30-06-2021.

No:-Law-Jud/24/2021-10.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
2. Principal Secretary to Hon'ble Lieutenant Governor for information of Hon'ble Lieutenant Governor.
3. Commissioner/Secretary to Government, General Administration Department.
4. Member Secretary, Jammu and Kashmir Legal Services Authority, Srinagar. This is with reference to his letter No. SI.SA/Estt/2019-Creation/883 dated 17-05-2021.
5. Director, Archeology, Archives and Museums, J&K, Jammu/Srinagar.
6. Incharge Website, Department of Law, Justice & P.A.
7. Government Order File.
8. Concerned File.

(Ashish Gupta)

Additional Secretary to Government

30.06.2021

30-06-2021.